

Title: Raised the issue regarding false voting during the passage of Statutory Resolution on the President Rule in the State of Bihar on 26.02.1999.

श्री वीरेन्द्र सिंह : अध्यक्ष महोदय, मैंने जो सवाल उठाया है, यह महत्वपूर्ण सवाल है। मैंने प्रश्नकाल से पहले भी आपको इस संदर्भ में सूचित किया था कि यह सवाल सदन की विश्वसनीयता का सवाल है

... (व्यवधान)

इस सदन में फर्जी मतदान हुआ है

... (व्यवधान)

सदन कैसे चलेगा

... (व्यवधान)

इस पर चर्चा होनी चाहिए।

... (व्यवधान)

MR. SPEAKER: Shri Virendra Singh, please hear me first.

... (Interruptions)

MR. SPEAKER: Shri Virendra Singh, please take your seat. You have given a notice and it is under my consideration. That is why I am not allowing you to raise the matter now. After examination only I can give you permission to raise it.

... (Interruptions)

MR. SPEAKER: Shri Virendra Singh, it is under my consideration. Please try to understand the procedure. How can you raise it when it is under my consideration?

... (Interruptions)

SHRI RAJESH PILOT : Mr. Speaker, Sir, I am raising the voice of all my colleagues...(Interruptions).

MR. SPEAKER: Shri Virendra Singh, what is this? It is under my consideration.

... (Interruptions)

श्री वीरेन्द्र सिंह : सवाल कंसिडरेशन का नहीं है

... (व्यवधान)

MR. SPEAKER: Shri Virendra Singh, this is not good. You have given a notice and it is under my consideration. What is this?

... (Interruptions)

MR. SPEAKER: You must know the procedure. The Chair has already given a ruling. When it is under my consideration, how can you raise it?

... (Interruptions)

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श्री लाल मुनी चौबे (बक्सर): यह सदन एक अरब लोगों का प्रतिनिधित्व करता है, यहां पर फर्जी मतदान हुआ है

... (व्यवधान)

MR. SPEAKER: This will not go on record.

(Interruptions)*

MR. SPEAKER: Shri Ram Naik, please tell your Members that this is not good.

... (Interruptions)

>SHRI CHANDRA SHEKHAR (BALLIA)(U.P.): Mr. Speaker Sir, so many people have been raising this issue for so many days. This is for the Secretariat of Lok Sabha to go into the matter. You have just to announce how many days it will take to come to some decision and this matter should not be raised everyday because all types of allegations are being made. So, I shall request you to give a definite time as to how many days you will take and the matter should be over there because it is not to be debated in this House. It is to be decided by you with the help of the Secretariat. So, please give some time so that this controversy stops and we take up the regular task.(Interruptions)

>SHRI MADHUKAR SIRPOTDAR (MUMBAI NORTH-WEST): Sir, it is a very serious matter. MR. SPEAKER: It is already under my consideration. Later, the Member will be informed.

... (Interruptions)

SHRI MADHUKAR SIRPOTDAR : Sir, please clarify. This incident took place on 26th of February and today is 10th of March.

MR. SPEAKER: Shri Sirpotdar, please take your seat.

>SHRI AJIT KUMAR PANJA (CALCUTTA NORTH-EAST): I do not want to speak on this issue, but I want to speak on corruption issue. On the corruption issue, you have decided to call the leaders of the political parties. I think that the highest corruption which has taken place since independence is regarding false voting in the Lok Sabha. This must be discussed thoroughly. Otherwise, there will be no sanctity of Lok Sabha. This 'A' team of CPI(M) has used their 'B' team of Congress (I) in the last general election for making false voting against us. Kindly look into it.

... (Interruptions)

MR. SPEAKER: Nothing will go on record except matters under Rule 377. Shri R. L. P. Verma will speak now on Matters under Rule 377.

(Interruptions)*

* Not recorded